

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1791

ANSWERED ON:16.08.2013

SPOT VISITS INSPECTIONS

Laguri Shri Yashbant Narayan Singh;Vasava Shri Mansukhbhai D.

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the Government has made any provision for spot visits or inspections by the officials to the States/UTs for ascertaining the progress of implementation of various schemes/programmes meant for tribals;
- (b) if so, the details thereof indicating the spot visits or inspection carried out during the last three years and the current year, State/UT-wise;
- (c) the measures taken by the Government to incorporate the view of tribal representatives while reviewing such schemes;
- (d) whether the Government has taken note that some of the officials have not undertaken any spot inspection despite provisions made in this regard; and
- (e) if so, the complaints received in this regard during the said period and the action taken against the erring officials?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH )

(a): Monitoring and evaluation is a part of the schemes/programmes of the Ministry. Monitoring and evaluation is done at District level and State level Committee and in addition by the third party e.g. CAG and independent agencies. Periodical review of schemes/programmes of the Ministry are also done by the Ministry with the State/UT Governments.

The Ministry also carries out secondary monitoring by insisting upon 'utilization certificate' in the prescribed format (Form-19A of General Financial Rules) as well as progress reports(physical & financial) from the State Governments/UTs Administrations.

(b): Details of visits carried out by the officers of the Ministry during the last three years & current year state-wise is at Annex-I.

(c) : The inspection/study includes visit by the team of experts, discussions with the officials of Tribal Welfare Department (TWD)/Integrated Tribal Development projects (ITDP), interaction with the beneficiaries, etc. for assessing the ground realities including status and physical progress, perceptions and response of the tribal community. Conducting of evaluation and monitoring studies to assess the impact of these schemes. Based on evaluation report necessary modification/improvement in the guidelines of the schemes/programmes are carried out periodically while reviewing the same.

(d) : Does not arise in view of the reply (a) & (c) above.

(e): The details of complaints received and action taken are given in Annex-II.